

SPECIAL BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/397(KB)2011
COMP.APPL/89(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

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| IN THE MATTER OF | RAJENDRA PRASAD AGARWALLA & ORS. VS VIKRANT REFRIGERATION PVT. LTD. & ORS. |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearances (via video conferencing/physical)

Ms. Swapna Choubey, Adv. : For Petitioner
Mr. Rajesh Upadhyay, Adv.

Mr. Shounak Mukhopadhyay, Adv. : For Respondents
Mr. Kallol Saha, Adv.

ORDER

1. Post this matter before Regular Bench on **19/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**